

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 276 of 2013 &
IA-441 of 2013 & IA 83 of 2014

Dated : 3rd March, 2014

In the matter of :

Corporate Power Ltd.	... Appellant(s)
Versus	
Power Grid Corporation of India Ltd. & Ors.	... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Suparna Srivastava for R-1

ORDER

As the court did not assemble today, the matter is posted for further hearing on **25.3.2014 at 2.30 p.m.**

COURT MASTER